

C. A. T. Bench, JAIPUR

Date of Order	CP 82/94	Orders
12.12.94 <i>Ad. M. Bhandari</i> <i>21/1/95</i> <i>21-95-</i> <i>Sharma</i>	Mr. S. Kumar - Counsel for the applicant. Mr. Manish Bhandari-Counsel for the respondents. Notice discharged. The applicant may file a fresh OA, if he ^saggrieved with the view _htaken by the respondents. <i>(O.P. Sharma)</i> MEMBER(A)	<i>(D.L. MEHTA)</i> VICE CHAIRMAN